

**IN THE INCOME TAX APPELLATE TRIBUNAL  
"D" BENCH, MUMBAI**

**SHRI PRASHANT MAHARISHI, ACCOUNTANT MEMBER  
SHRI RAHUL CHAUDHARY, JUDICIAL MEMBER**

**ITA No. 3924/MUM/2023  
(Assessment Year: 2022-23)**

**Rajni Patel Memorial Foundation,**

P1 and P2 Eden Hall, Dr. Annie Beasant Road,  
Ranji Patel Chowk, Worli, Mumbai - 400018  
[PAN: AAATR0239A]

..... **Appellant**

**Commissioner of Income Tax  
(Exemptions) Mumbai,**

Room No. 601, 6<sup>th</sup> Floor,  
Cumballa Hill, MTNL TE Building,  
Pedder Road, Dr. Gopalrao Deshmukh  
Marg, Mumbai - 400026

Vs

..... **Respondent**

**Appearance**

For the Appellant/Assessee : Ms. Hetal Laghave  
For the Respondent/Department : Shri Anil Sant

**Date**

Conclusion of hearing : 12.04.2024  
Pronouncement of order : 16.04.2024

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**ORDER**

**Per Rahul Chaudhary, Judicial Member:**

1. The present appeal was preferred by the Assessee/Appellant against the order, dated 27/09/2023, passed by the Ld. Commissioner of Income Tax (Exemptions), Mumbai for the Assessment Year 2022-23.
2. The Assessee/Appellant has now moved an application dated 08/04/2024 seeking withdrawal of the appeal for the reason that the Assessee/Appellant wishes to approach the Hon'ble Bombay

High Court in writ jurisdiction. The Ld. Departmental Representative has no objection to the said application. Accordingly, the Assessee/Appellant is permitted to withdraw the present appeal and the same is dismissed as being withdrawn.

3. In result, the present appeal is dismissed as withdrawn.
4. Order pronounced on 16.04.2024.

***Sd/-***  
**(Prashant Maharishi)**  
**Accountant Member**

***Sd/-***  
**(Rahul Chaudhary)**  
**Judicial Member**

मुंबई Mumbai; दिनांक Dated : 16.04.2024  
*Alindra, PS*

**आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त/ The CIT
4. प्रधान आयकर आयुक्त / Pr.CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, मुंबई / DR, ITAT,  
Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

उप/सहायक पंजीकार / (Dy./Asstt. Registrar)  
आयकर अपीलीय अधिकरण, मुंबई / ITAT, Mumbai